

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6049/2020

This the 01st day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rohit Gupta, Age: 41 years, S/o late Sh. Jia Lal Gupta, R/o 101 A/D, Gandhi Ngar, Jammu (J&K).

.....Applicant

(Advocate: Mr. Y E Tak-**Not Present**)

Versus

1. State of J&K, through Principal Secretary to Govt., Civil Secretariat, Jammu/Srinagar.
2. Chief Engineer, Irrigation & Flood Control, Jammu and 65 ors.

.....Respo

ndents

(Advocate: Mr. Sudesh Magotra, 1d. Deputy Advocate General)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.



2. On the last listed date also i.e., 02.12.2020, nobody joined the video conference on behalf of the applicant and the file was listed for appearance of applicant today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)